

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:6893
ANSWERED ON:11.05.2005
RESPONDING TO MPs LETTERS
Athawale Shri Ramdas

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the State Governments are not covered by the existing provisions of guidelines contained in the Central Secretariat Official Procedure Manual for responding to the letters received from the Members of Parliament;
- (b) if so, the reasons therefor;
- (c) whether the Government proposes to include the State Governments and Public Sector Undertakings under the said guidelines; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

- (a) & (b): The Central Secretarial Manual of Office Procedure (CS MOP) has laid down various procedures for performance of Secretariat work by the functionaries in various Ministries/Departments of the Government of India.
- (c) & (d): The Government has no proposal to include the State Governments and Public Sector Undertakings under the guidelines contained in CSMOP.